

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.105/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

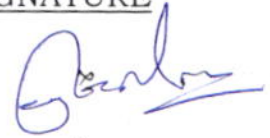
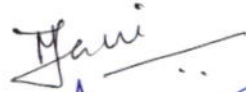
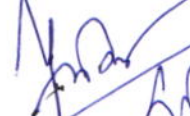

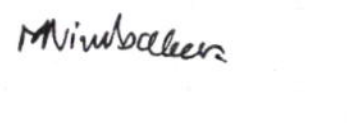
NAME OF THE PARTIES:

Pamnabha Anantrao Panditrao

V/s.

Panditrao Mines & Minerals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Adv. Premal Krishnan a/o Adv. Mansi Jamit Adv. Angana Parmah Petitioner in person Present for Ld. Col. Panditrao	Adv. for Petitioner	   
5.	Mirayhi Nimbakar i/b. S. D. Joshi	Adv. for Ry	

ORDER

TCP No.105/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present..
2. Pleadings are complete. No further adjournment shall be granted to either side. Listed for Final Hearing on **12.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

09.11.2017

ah

Sd/-

M.K. Shrawat
Member (Judicial)